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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 329/2011 & C.A.NO.675/2020

IFCI FACTORS Ltd.

.... Petitioner

Through:

versus

KOUTONS RETAIL INDIA Ltd.

..... Respondent

Through: Ms. Ruchi Sindhwani, Sr.

Standing Counsel with Ms. Megha Bharara,

Adv. for Official Liquidator

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 11.12.2020

% 11.12

(Video-Conferencing)

- **1.** Owing to paucity of time, it is not possible to take up this matter today.
- **2.** Renotify on 14th December, 2020.

C. HARI SHANKAR, J.

DECEMBER 11, 2020

dsn